

(2)

Item No. 29

M.A. No. 2709/2003 IN
O.A. No. 2949/2002

21.1.2004

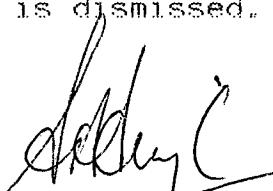
Present : Shri Satish Kumar, learned counsel for
the applicants in MA (original
respondents).

MA 2709/2003

Learned counsel for the applicants in MA
admits that they have filed a Civil Writ Petition in
the Delhi High Court against the order passed by this
Tribunal in OA No. 2949/2002 decided on 10.9.2003.

2. He also states that matter to come up for
hearing before the Delhi High Court. In that view of
the matter, it would be appropriate that the
applicants/petitioners seeks appropriate order of
staying the operation of the order, if any, through
the High Court.

3. In these circumstances, MA 2709/2003 must fail
and is dismissed.


(S.A. SINGH)
ADMINISTRATIVE MEMBER


(V.S. AGGARWAL)
CHAIRMAN

/ravi/